GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 363 TO BE ANSWERED ON 06.02.2025

Non-forest use

363. SMT. SUNETRA AJIT PAWAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the amount collected in lieu of forest land used for non-forest use till date;
- (b) whether Government has fixed a target to bring 1/3rd of the geographical area under forest cover;
- (c) if so, the extent to which the said target has been achieved till date;
- (d) the details of the collected amount utilized for afforestation during last five years, State-wise, especially in Maharashtra; and
- (e) the details of funds collected through Public Private Partnership (PPP) for increasing the forest cover and density of forests during last five years, particularly in Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

- (a) An amount of Rs. 94,843.60 crore has been received from various user agencies as compensatory levies in lieu of diversion of forest land for non-forest use till December, 2024 since inception of Ad-hoc CAMPA. These compensatory levies are utilised for compensatory afforestation and improvement of quality of forests for compensating the loss of forest land and ecosystem services. These funds are maintained under the Public Account of India and the Public Account of respective State and Union Territory.
- (b)& (c) The National Forest Policy, 1988 envisages the national goal to have a minimum of one-third of the total land area under forest or tree cover and 2/3rd of the area under such cover in the hill mountainous regions of the country. As per the India State of Forest Report, 2023, the extent of forest and tree cover of India is estimated as 8,27,356.95 square kilometre which constitutes 25.17% of the geographical area of the country. The forest cover is 7,15,342.61 square kilometre whereas the tree cover is 1,12,014.34 square kilometre.
- (d) As per information received from the States and Union Territories, out of the collected compensatory levies, an amount of Rs. 26,002.16 crore has been utilised on afforestation and related activities during last five years i.e. financial year 2019-20 to 2023-24. The state-wise information including State of Maharashtra is enclosed in Annexure-I.

(e) The Ministry of Environment, Forest and Climate Change has not collected any fund through Public Private Partnership for increasing the forest cover and density of forests in any State including Maharashtra and Union Territories during the last five years.

Annexure referred to in reply of part (d) of the Rajya Sabha Unstarred Question No. 363 asked by Smt. Smt. Sunetra Ajit Pawar regarding 'Non-forest use' due for reply on 06.02.2025.

Fund utilised by States/UTs on afforestation and related activities during the last five years i.e. financial Year 2019-20 to 2023-24

Sl. No.	State/UT	Fund utilised by States/UTs (Rs. in crore)
1.	Andaman & Nicobar Islands	6.76
2.	Andhra Pradesh	509.06
3.	Arunachal Pradesh	904.40
4.	Assam	355.78
5.	Bihar	416.04
6.	Chandigarh	6.84
7.	Chhattisgarh	3705.51
8.	Delhi	25.03
9.	Goa	102.63
10.	Gujarat	853.89
11.	Haryana	597.37
12.	Himachal Pradesh	461.31
13.	Jammu & Kashmir	680.07
14.	Jharkhand	1209.03
15.	Karnataka	1132.51
16.	Kerala	39.88
17.	Ladakh	36.69
18.	Madhya Pradesh	3046.88
19.	Maharashtra	1659.74
20.	Manipur	126.71
21.	Meghalaya	79.61
22.	Mizoram	59.76
23.	Odisha	3837.95
24.	Punjab	607.58
25.	Rajasthan	900.32
26.	Sikkim	315.28
27.	Tamil Nadu	25.95
28.	Telangana	1795.76
29.	Tripura	126.84
30.	Uttar Pradesh	1076.19
31.	Uttarakhand	1215.29
32.	West Bengal	85.50
	Total	26,002.16